

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 149 of 2001

Monday, this the 30th day of July, 2001

CORAM

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER
HON'BLE MR. G. RAMAKRISHNAN, ADMINISTRATIVE MEMBER

1. P. Raghavan,
Civil Cook No.1246365,
Defence Security Corps Centre,
Canannore - 670 013
2. K. Vikraman Kutty,
Civil Cook No.15295229,
Defence Security Corps Centre,
Canannore - 670 013
3. K. Narayanan,
Civil Cook No.4607152,
Defence Security Corps Centre,
Canannore - 670 013
4. C. Babu Kurup,
Civil Cook No.8886656,
Defence Security Corps Centre,
Canannore - 670 013
5. V. Madhavan Kutty,
Civil Cook No.8886655,
Defence Security Corps Centre,
Canannore - 670 013
6. Mani K. Nair,
Civil Cook No.8886654,
Defence Security Corps Centre,
Canannore - 670 013
7. E.V. Asokan,
Civil Cook No.8886694,
Defence Security Corps Centre,
Canannore - 670 013
8. Bhanwar Singh,
Civil Cook No.8886674,
Defence Security Corps Centre,
Canannore - 670 013
9. B. Divakaran,
Civil Cook No.15295019,
Defence Security Corps Centre,
Canannore - 670 013
10. Padmanabhan,
Civil Cook No. ,
Defence Security Corps Centre,
Canannore - 670 013

11. K.O. Narayanan,
Civil Cook No.8886631
Defence Security Corps Centre,
Canannore - 670 013
12. A. Kunjappa,
Civil Cook No.1380164,
Defence Security Corps Centre,
Canannore - 670 013
13. R.K. Krishnan,
Civil Cook No.1247172,
Defence Security Corps Centre,
Canannore - 670 013
14. A.V. Krishnan,
Civil Cook No.8886342,
Defence Security Corps Centre,
Canannore - 670 013
15. Unnikrishnan,
Civil Cook No.6426331,
Defence Security Corps Centre,
Canannore - 670 013
16. N. Sundaresan,
Civil Cook No.9635062,
Defence Security Corps Centre,
Canannore - 670 013
17. K. Vikraman,
Civil Cook No.14450257,
Defence Security Corps Centre,
Canannore - 670 013
18. N. Chellappan Nair,
Civil Cook No.14305926,
Defence Security Corps Centre,
Canannore - 670 013
19. T. Elangovan,
Civil Cook No.8886645,
Defence Security Corps Centre,
Canannore - 670 013
20. M.C. Sekhar,
Civil Cook No.14450039,
Defence Security Corps Centre,
Canannore - 670 013

....Applicants

[By Advocate Mr. C.S.G. Nair]

Versus

1. The Commandant,
Defence Security Corps Centre,
Canannore - 670 013
2. The Controller of Defence Accounts (South),
506, Annasalai, Teynampet,
Chennai - 600 018

....3..

..3..

3. The Director General,
Defence Security Corps, G.S.Branch,
Army Headquarters, West Block-III,
Ramakrishnapuram, New Delhi.
4. Union of India, represented by the
Secretary, Ministry of Defence,
South Block, New Delhi-110 001

....Respondents

[By Advocate Ms. I. Sheeladevi, ACGSC]

The application having been heard on 30-7-2001, the
Tribunal on the same day delivered the following:

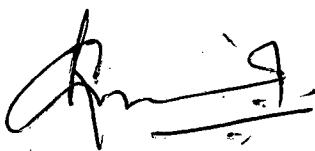
O R D E R

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

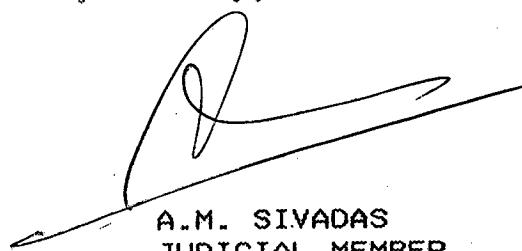
It is submitted by learned counsel on both sides that
as per order dated 28th of March, 2001 by the Government of
India; Ministry of Defence, the scale of pay as shown in A1 for
Cooks (revised Rs.3050-4590) has been granted to the applicants
with effect from 1-1-1996 and that being so, the Original
Application can be closed.

2. Accordingly, the Original Application is closed. No
costs.

Monday, this the 30th day of July, 2001



G. RAMAKRISHNAN
ADMINISTRATIVE MEMBER



A.M. SIVADAS
JUDICIAL MEMBER

ak.

List of Annexure referred to in this order:

1. A1 True copy of the order No. 11(15)/97/D
(C.I.V.1) dated 20-3-1998 issued by the 4th
respondent.